

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-21/2008(Pt.)/7547/A.

From :- Shri Saptarshi Garg,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, The Joint Registrar, Gauhati High Court,
Itanagar Permanent Bench, Naharlagun,
Arunachal Pradesh.

Dated Guwahati, 6th ~~August~~^{Sep}, 2022.

Sub:- Casual Leave.

Ref:- No. HC(IB)-VIG/01/2022/ dated 02.09.2022

Sir,

With reference to the above, I am directed to inform you that Shri Tageng Padoh, District & Sessions Judge, Pasighat, has been granted **casual leave on 31.08.2022 with station leave permission**. A senior Judicial officer at the station would remain in charge of his Court and office during his absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-21/2008(Pt.)/7548-49/A, dated , 06-09-2022

Copy to:

1. Shri Tageng Padoh, District & Sessions Judge, Pasighat, Arunachal Pradesh.

2. The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)

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